

(a) whether the Government propose to cover more areas under Public Distribution Scheme: and

(b) if so, the details of the areas to be covered, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) Strengthening and streamlining of the Public Distribution System (PDS) is a continual process. The Central Government has advised State Governments/UT Administrations who primarily implement the PDS, among other things, to open more FPSs in uncovered and undercovered areas, to use vans as mobile outlets of PDS items in far-flung and remote areas, and to issue ration cards to all families both in urban and rural areas.

[Translation]

Production targets of HECL

3103. SHRI LALIT ORAON: Will the PRIME MINISTER be pleased to state:

(a) the production targets set and the actual achieved by the Heavy Engineering Corporation Limited, Ranchi for financial years 1988-89, 1989-90 and 1990-91:

(b) the total capital outlay of the Heavy Engineering Corporation Limited, Ranchi and the total amount of loan received by this Corporation so far from different sources:

(c) the assets and liabilities of the said Corporation:

(d) whether the Corporation is running in losses since its inception: and

(e) the details of proposals under consideration for closure or selling of the said Corporation ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) The production targets set and the actual achieved by HEC, Ranchi, is as follows:

(Rs. in crores)

Year	Target	Actual
1988-89	330.00	352.67
1989-90	385.00	368.62
1990-91 (Prov.)	415.00	263.80

(b) The share capital of HEC as on 31-3-1991 is Rs. 207.49 crores. The total amount of plan and non-plan loans received by HEC from the Government as on 31-3-1991 is Rs. 89.68 crores and Rs. 106.00 crores, respectively.

(c) The assets and liabilities of the Corporation as on 31-3-1991 are as under (unaudited):—

(i) Assets Rs. 678.85 crores.

(ii) Liabilities Rs. 520.26 crores.

(d) No, Sir.

(e) There is no proposal under consideration for closure or selling of HEC.

[English]

Loans from Sugar Development Fund in Maharashtra

3104. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of FOOD be pleased to state:

(a) whether loans from the Sugar Development Fund for cane development and installation of modern

equipments is not made available to New Co-operative sugar factories in Maharashtra;

(b) whether the Government have received any recommendations from the Government of Maharashtra to extend the loan facility of the Sugar Development Fund to the New Cooperative sugar factories; and

(c) if so, the decisions of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) According to prevalent practice, sugar mills which have conducted trial crushing or are in operation are eligible for loans from Sugar Development Fund (SDF) for cane development schemes. For availing SDF loans for modernisation, a sugar undertaking must have been operational for a minimum of seven crushing seasons after starting regular crushing.

(b) Yes, Sir.

(c) As stated in (a) above.

Sick Industrial Units in Karnataka

3105. **SHRIMATI BASAVA RAJESWARI:** Will the **PRIME MINISTER** be pleased to state:

(a) the total number of mini, micro and macro cement plants which are sick in Karnataka;

(b) whether the Government of Karnataka has written letters to Union Government in this regard; and

(c) if so, the steps the Government propose to take to help Karnataka to overcome the sickness in the units?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) It has

been reported by the Board for Industrial and Financial Reconstruction (BIFR) that six cement units of Karnataka have made a reference to them under the Sick Industrial Companies (Special Provisions) Act, 1985 (SICA).

(b) No, Sir.

(c) As per the new Industrial Policy, licensing/registration has been abolished for all industrial undertakings including MRTP/FERA Companies intending to take up manufacture of cement. Price and distribution controls on cement industry were removed with effect from 1-3-89. Government closely monitor the availability of coal. Railway wagons and other infrastructural support to the cement industry and remedial action is taken wherever necessary.

In order to improve the economic viability of mini cement plants, the excise duty on cement manufactured by mini cement plants with certain specific capacities has been reduced to Rs. 90/- per tonne from the basic duty of Rs. 215/- per tonne.

[Translation]

Enquiries against Senior Government Officers

3106. **SHRI SIMON MARANDI:** Will the **PRIME MINISTER** be pleased to state:

(a) whether the Central Bureau of Investigation has conducted enquiries against the senior officers of the Central Government departments in Bihar for corruption and irregularities;

(b) if so, the number of officers against whom enquiries have been conducted during the last two years year-wise;